

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/113 & 114/CAA/2017  
NAME OF THE TRANSFEROR : SHITAL DEALERS PVT LTD  
NAME OF THE TRANSFERRE : SRI VIJAYAA LAMINATES PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY  
G.V. MOHAN KUMAR

Counsel for petitioner

G. V. Mohan Kumar

**ORDER**

Counsel for the Applicant present. Representative of the Official Liquidator also present. Both the parties prayed for time to make final submissions. At request, time is enlarged. Put up on **22.11.2017 at 10.30 A.M.**

- sd -  
MEMBER (TECHNICAL)  
ghk

- sd -  
MEMBER (JUDICIAL)